

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3876
ANSWERED ON:04.09.2012
PACKAGING OF FOODGRAINS
Balram Shri P.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Ministry is implementing the mandatory order for packaging foodgrains in jute bags in all the States; and
- (b) if so, the details and the implementation status thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): Under the provisions of the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987, foodgrains procured for the Central Pool by the Food Corporation of India and procuring agencies of various State Governments are to be packed in jute bags to the extent provided for by mandatory order issued under the Act from time to time. The mandatory order for packaging of foodgrains in jute bags is being fully implemented for the foodgrains procured for the Central Pool by all the procuring agencies. Relaxation for packaging of procured foodgrains in non-jute packaging material / plastic bags within the limit prescribed in the mandatory order, in case of any disruption / shortage in the supply of required number of jute bags is allowed by the Ministry of Textiles as and when required in accordance with the provisions in the prevailing mandatory norms.